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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/177/2016
NAME OF THE PETITIONER(S) : Ozhukil Padinjarepet Achuthan Kutty Shanthi & 8 others
NAME OF THE RESPONDENT(S) : M/s Punajani Securities Limited & 11 others
UNDER SECTION : 397/398,

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

SUSHMITA UDAYASANKAR

R2, R3, R4, R5, R6, R7, R9, R10, R11

[Signature]

~~R. Sankaranarayanan~~

Counsel for Petitioners

[Signature]

A.M. Sridharan

Counsel for 12th Respondent

S.P. Murali Krishnan

ORDER

Shri Sankaranarayanan and Shri A M Sridharan, counsel for petitioners present. Ms Sushmita Udayasankar, counsel for R2 to R7, R9 to R11 and Shri S P Murali Krishnan, counsel for R12 are present. No representation on behalf of R8. Counsel for petitioner is directed to issue private notice to R8 and file proof of sending and serving the notice thereon with an affidavit by the next date of hearing. At request of counsel for R2 to R7, R9 to R11, further time is extended for filing sur rejoinder.

Put up on 26.10.2016 at 10.30 A.M.

[Signature]
(Ch.Mohd.Sharief Tariq)
Member (Judicial)

[Signature]
(K Anantha Padmanabha Swamy)
Member (Judicial)